

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 752 of 2019

In the matter of:

Andal Bonumalla

....Appellant

Vs.

Tomato Trading LLP & Ors.

...Respondents

Present

For Appellant: Mr. Bommineni Vivekananda, Advocate.

**For Respondents: Mr. Piyush Bhardwaj, Advocate for R-1.
Mr. Ankur Khandelwal, Advocate.**

ORDER
(Virtual Mode)

05.08.2020: Heard Learned Counsel for the parties at length.

Judgement Reserved.

Parties may file Written Submission not more than three pages alongwith the citation within five days.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

[ShreeshMerla]
Member (Technical)

Sim/md